GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**
**UNSTARRED QUESTION NO.3614**
TO BE ANSWERED ON THE 8TH AUGUST, 2017

## AGRICULTURE INSURANCE CLAIM

3614. SHRI CHARANJEET SINGH RORI:
SHRI DUSHYANT CHAUTALA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããè
be pleased to state:

(a) whether it is a fact that the number of settlements for the agriculture insurance claim is very less in Haryana;

(b) if so, the details thereof and the actual number of farmers who had availed compensation through agriculture insurance for the last three years in Haryana; and

(c) the details of the action taken by the Government to reduce the huge pendency of insurance claims?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããÊã¾ã ½ãñâ Àã•¾ã ½ãâ¨ããè ( SHRI PARSHOTTAM RUPALA)

(a) to (c): During the last three years, Haryana State Government did not implement the crop insurance schemes regularly. While during 2014-15 coverage was very low and only 22 farmers were covered, of which, only 7 farmers got claims, during 2015-16 the State did not notify any scheme. In 2016-17, under Pradhan Mantri Fasal Bima Yojana (PMFBY) 7.38 lakh farmers were covered during Kharif season and as per provisional data available total estimated claims are Rs. 234.89 crore, of which, Rs. 214.2 crore have already been paid to about 1.47 lakh beneficiary farmers. Yield data for Rabi 2016-17 has recently been furnished by the State Government to insurance companies for processing of claims.

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